

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s) (Criminal) No(s). 219/2025

MOHAMMAD AMIR AHMAD @ ALI KHAN MAHMUDABAD

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(IA No. 267824/2025 - APPLICATION FOR PERMISSION, IA No. 190347/2025 - APPLICATION FOR PERMISSION, IA No. 267378/2025 - CLARIFICATION/DIRECTION, IA No. 132450/2025 - EX-PARTE BAIL and IA No. 132451/2025 - EXEMPTION FROM FILING O.T.)

Date : 16-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Kapil Sibal, Sr. Adv.
Mr. Siddharth Luthra, Sr. Adv.
Mr. Shri Singh, Adv.
Mr. Nizam Pasha, Adv.
Mr. Lzafeer Ahmad B. F., AOR
Ms. Aparajita Jamwal, Adv.
Ms. Awstika Das, Adv.
Mr. Arif Ali, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Sidharth Kaushik, Adv.
Mr. Ahmad Ibrahim, Adv.
Mr. Sachin Dubey, Adv.
Mr. Madhav Deepak, Adv.
Mr. Shubham Arun, Adv.
Ms. Arunima Nair, Adv.
Madhusruthi Neelakantan, Adv.

For Respondent(s) :Mr. S. V. Raju, A.S.G.
Mr. B.k. Satija, A.A.G.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.
Mr. Keshav Mittal, Adv.
Mr. Vikramaditya Chouhan, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. In deference to the order dated 06.01.2026, Mr S.V. Raju, learned Additional Solicitor General of India, who appears on behalf of the State of Haryana, very gracefully states that as a one-time measure, the State Government has decided not to grant any sanction for prosecution. Consequently, the proceedings pending before the Judicial Magistrate, First Class, Sonipat, where a charge sheet has already been filed, are directed to be closed for want of prosecution sanction.
2. We have no reason to doubt that the petitioner, who is a highly learned professor and domain expert, will be over-cautious and act in a prudent manner in future.
3. The Writ Petition stands disposed of.
4. Pending application(s), if any, shall stand closed.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR